

Central Administrative Tribunal
Principal Bench
New Delhi

CP No.119/2017 in
OA No.3621/2015

New Delhi this the 10th Day of July, 2017

Hon'ble Shri V. Ajay Kumar, Member (Judicial)
Hon'ble Shri Shekhar Agarwal, Member (Administrative)

1. Rohtash Singh (Post-Security Guard),
S/o Sh. Dharampal Singh,
Aged about 54 years,
Ward-189, Sheikh Sarai-II,
Green Park Zone, SDMC,
New Delhi.
2. Balbir Singh (Post-Mali),
S/o Sh. Bhup Singh,
Aged about 55 years,
No.10006774, Ward-161
Navjivan Vihar,
Near Aurbindo College,
Green Park Zone, SDMC, New Delhi.
3. Omi (Post-Mali),
S/o Sh. Horan,
Aged about 55 years,
No.10006420 Ward-161
Malviya Nagar Green Park Zone,
SDMC, New Delhi.
4. Chander Pal (Post-Mali),
S/o Sh. Banwari Lal,
Aged about 54 years,
No.10006444, Ward-151
Sheikh Sarai Phase-I,
Green Park Zone, SDMC,
New Delhi.
5. Ramji Lal (Post-Mali),
S/o Sh. Pokherial,
Aged about 60 years,
Ward-189, Millenium Park,
Chirag Delhi, Green Park Zone,
SDMC, New Delhi.

6. Chandra Shekhar (Post-Mali),
S/o Sh. Shri Kishan,
Aged about 54 years,
Ward-179 MCD Park Dakshinpuri,
Green Park Zone, SDMC,
New Delhi.
7. Sharda Ram (Post-Mali),
S/o Sh. Surjeet,
Aged about 55 years,
Ward-178 Tigri, Green Park Zone,
SDMC, New Delhi.
8. Ram Malesh,
S/o Sh. Raja Ram,
Aged about 57 years,
Post-Chowkidar,
Ward-180 Dakshinpuri,
Green Park Zone, SDMC,
New Delhi.
9. Shyam Lal,
S/o Sh. Girdhari Lal,
Aged about 57 years,
Post-Chowkidar,
Ward-182 Mandangiri,
Green Park Zone, SDMC,
New Delhi.
10. Lekhi Ram,
S/o Sh. Bhota Singh,
Aged about 54 years,
Post-Chowkidar,
Ward-178 Tigri,
Green Park Zone, SDMC,
New Delhi.
11. Swami Nath,
S/o Sh. Kippu Swami,
Aged about 55 years,
Post-Mali, Ward-189,
Millenium Park, Chirag Delhi,
Green Park Zone, SDMC,
New Delhi.
12. Mahender,
S/o Sh. Laxman, Aged about 59 years,
Post-Mali, No.10006929,
Ward-180 Dakshinpuri,
Green Park Zone, SDMC, New Delhi.

13. Rajesh,
S/o Sh. Charan Singh,
Aged about 58 years,
Post-Mali, No.10006980
Ward-183 Dakshinpuri
Green Park Zone, SDMC,
New Delhi.

14. Roop Chand,
S/o Sh. Jaikaran,
Aged about 55 years,
Post-Mali, No.10006983
Ward-180 Dakshinpuri,
Green Park Zone, SDMC,
New Delhi.

15. Soran Singh,
S/o Sh. Khachedu,
Aged about 60 years,
Post-Chowkidar,
Ward-180 Dakshinpuri,
Green Park Zone, SDMC,
New Delhi.

16. Siyaram,
S/o Sh. Hanimant,
Aged about 56 years,
Post-Pump Operator,
No.10033392 Dc Office
Control Room South Delhi
Najafgarh Zone, SDMC,
New Delhi.

17. Hemnath,
S/o Sh. Dulari Ram,
Aged about 61 years,
Post-Pump Operator,
Ward-147, Sector-1, Dwarka,
SDMC, New Delhi.

18. Pitam Singh,
S/o Sh. Sohan Singh,
Aged about 62 years,
Post-Pump Operator,
Subhash Nagar West Zone,
SDMC, New Delhi.

19. Dharam Bir,
S/o Sh. Ghar Baru,
Aged about 60 years,
Post-Mali, Ward-162,
Malviya Nagar Green Park Zone,
SDMC, New Delhi.

20. Kalyan Singh,
S/o Sh. Ghotiya Ram,
Aged about 63 years,
Post-Mali, Panchsheel Enclave,
Green Park Zone, SDMC,
New Delhi.

21. Rajender Kumar,
S/o Sh. Phool Singh,
Aged about 53 years,
Post-Chowkidar,
No.10005515 Ward-114
Tilak Nagar Hort. Deptt.
Office Block-60,
Ashok Nagar, SDMC,
New Delhi.

22. Surjan Singh,
S/o Sh. Bhagwan Dass,
Aged about 64 years,
Post-Mali, Ward-59,
Saket Green Park Zone,
SDMC, New Delhi.

23. Rattan Singh,
S/o Sh. Bhopal Singh,
Aged about 47 years,
Post-Chowkidar, Ward-105,
Madhav Park/Bindra Park,
Rajouri Garden, West Zone,
SDMC, New Delhi.

24. Asha Raham,
S/o Sh. Chandgi Ram,
Aged about 58 years,
Post Mali, BIC No.10006652,
Ward-65 Vasant Enclave,
Green Park Zone, SDMC,
New Delhi.

O R D E R (ORAL)

(By Hon'ble Shri V. Ajay Kumar, Member (J):-

The OA No.3621/2015 was disposed of by this Tribunal on 30.09.2015 as under:-

“5. Looking to the nature of the controversy and also in view of the fact that the factual aspect of the controversy requires verification of record etc., it would be appropriate to dispose of this matter at this stage without expressing any opinion on merit with direction to the respondents to examine the representation of the applicant dated 07.08.2015 or a fresh one, if filed, within a fortnight from today along with a copy of this OA with its enclosures. The respondents shall take a final decision expeditiously, preferably within a period of three months from the date of production of certified copy of this order.

6. With the above order, the Original Application stands disposed of.

2. The respondents submit that they have fully complied with the orders of this Tribunal. In compliance of the order of the Tribunal, the respondent No.1 has passed the order dated 07.07.2017 and a copy of the same is produced before us.

3. In the circumstances and in view of the substantial compliance, this CP is closed. Notices issued to the respondents are discharged. No costs.

**(Shekhar Agarwal)
Member(A)**

**(V. Ajay Kumar)
Member (J)**

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